

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

42. C.P. (IB)/142(MB)2022

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: THE BANK OF BARODA LIMITED

Vs.

Mr. Vasantlal N Kikavat Personal Guarantor  
to CD - M/s. Mahavir Roads and Infrastructure Pvt Ltd

SECTION: 95(1) of IBC 2016

---

**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on 14.07.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)